without damp-proof course. With the passage of time, the arches have deteriorated and the rise of subsoil water has affected the floors and wall plaster. Heavy special repairs by way of replacement of roofs, floors and wall plaster and provision of damp-proof course are, therefore, necessary. After these repairs and with normal maintenance, the houses are expected to last another 25 to 30 years.

्र चोरी छिपे लाया गया सोना

*१२६. श्री राम सहाय: क्या वित्त मंत्री १६ सितम्बर, १९६४ को राज्य सभा में तारांकित प्रश्न संख्या ७६ के दिये गये उत्तर को देखेगे ग्रीर यह बताने की कृपा करेंगे कि:

- (क) जनवरी से जुलाई, 98६४ तक जो सोना पकड़ा गया था किन्तु जब्त नहीं किया गया था उसके शेष भाग का क्या हुन्ना ; ग्रौर
- (ख) पकड़े गये सोने में से कितना सोना मालिकों को लौटाया गया ?

†[SMUGGLED GOLD

- *526. SHRI RAM SAHAI: Will the Minister of Finance be pleased to refer to the answer given to Starred Question No. 76 in the Rajya Sabha on the 16th September, 1964 and state:
- (a) what happened to the remaining part of the gold which was seized from January to July, 1964 but was not confiscated; and
- (b) how much gold was returned to the owners out of the seized gold?]

योजना मंत्री (श्री बी० ग्रार० भगत): (क) सोने के बाकी भाग के सम्बन्ध में जांच-पडताल ग्रीर फैसला करने का काम विभिन्न दौरों में चल रहा है, जिसमें ग्रदालती कार्रवाई भी शामिल है।

(ख) सूचना इकट्ठी की जा रही है श्रीर उसे सभा की मेज पर रख दिय। जायेगा।

†[The MINISTER of PLANNING (Shri B. R. Bhagat): (a) The remaining part of the gold is under different stages of investigation and adjudication, including proceedings in courts of law.

(b) Information is being collected and will be laid on the Table of the Sabha.]

SMUGGLERS IN GURDWARA DARBAR SAHIB, AMRITSAR

*527. SHRI U. S. DUGAL: Will the Minister of Finance be pleased to state:

- (a) whether some allegations have been made by Master Tara Singh about the existence of smugglers in Gurdwara Darbar Sahib, Amritsar;
- (b) if so, whether Government have made enquiries in the matter; and
- (c) if the reply to part (b) above be in the affirmative, what is the result of the enquiries and what steps Government propose to take to prevent the misuse of the Gurdwara?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) In certain public meetings in the month of August, 1964. speakers belonging to Master Tara Singh's group are reported to have made certain allegations that the Sant Group was using the gurdwaras for harbouring smugglers and bad characters. No formal letter making such allegations has been received by the Government from Master Tara Singh.

- (b) Since no person wanted by the Police or Customs for smuggling or other offences, was known to be hiding in the gurdwaras, the question of any enquiry did not arise
- (c) Does not arise in view of (b) above

6528 [For answer, vide cols 3612-16 supra 1

श्रफीन श्रौर गन्ने को निती-जली खेती

*५२६ श्री विमानकुमार मन्नालालजी क्या वित्त मत्री यह बताने की चौरडिया कपा करेगे कि

- (क) ग्रब तक किन किन स्थानो पर श्रफीम श्रीर गन्ने की मिली जली खेती शरू की गई है.
- (ख) इस मिली-जुली खेती से क्या क्या लाभ हए है, श्रौर
- (ग) इस मिली जुली खेती मे दोनो के लिए कितना कितना क्षेत्र हो इसका निश्चय **कै**से किया जाता है ?

†[MIXED CULTIVATION OF OPIUM AND SUGARCANE

*529 SHRI V M CHORDIA the Minister of Finance be pleased to

- (a) the places where mixed cultivation of opium and sugarcane has so far been undertaken,
- (b) the benefits that accrued from mixed cultivation; and
- (c) how the area under each of these mixed crops is determined?]

योजना भंत्री (श्री बी० ग्रार० भगत): (क) ग्रफीम ग्रौर गन्ने की मिली-जुली खेती पहले पहल १९५६-६० के मौसम मे मध्य प्रदेश के मन्दसौर जिले के २५ गावो ग्रौर रतलाम जिले के 9 गाव मे क्रमश 94 ४३३ ग्रौर ३ ६८४ हेक्टेयर भिम मे शरू की गयी थी। यह खेती बाद के वर्षों मे भी जारी रही भौर १६६१-६२ के फसल के वर्ष मे इन दोनो जिलो के ७४ गावो मे इसका कुल रकबा ८९ ०८८ हेक्टेयर की ग्रधिकतम सीमा तक पहच गया । उसके बाद इसका रकबा कम हो गया स्रोग १६६३-६४ मे सिर्फ १९ गावो म ७ ०६० हक्टेयर ही रह गया । १६६२-६३ के मौसम ने रतलाम मे मिली-जुली खेती बिल्कूल बन्द हो गयी है।

- (ख) कुछ लाभ तो ग्रफीम की ग्रधिक उपलब्धि के रूप मे हो रहा है ग्रौर कुल मिलाकर किसानो को भी लाभ हो रहा है जिन्हे एक ही जमीन मे दो नकदी फसले पैदा करने मे सुविधा हो गयी है।
- (ग) मिली जुली खेती के क्षेत्र का निश्चय सामृहिक रूप मे खेती की पैमाइश करके किया जाता है क्योंकि ये दोनो फसले एक ही खेत मे, साथ साथ, समानान्तर पट्टियो मे, ग्रौर हर एक पौधे के लिए कुछ निश्चित जगह छोडते हुए बोयी जाती है।

†[THE MINISTER OF PLANNING (SHRI B R BHAGAT) (a) Mixed cultivation of opium and sugarcane commenced for the first time in 1959-60 season with 25 villages in Mandsaur district and in 1 village of Ratlam district of Madhya Pradesh having an area of 15 433 and 3 984 hectares res-It continued in successive pectively years touching the highest figure of 81 088 hectares in 74 villages of the two districts, taken together, in 1961-62 crop season Thereafter it has declined and covered only 11 villages and 7060 hectares in the 1963-64 District Ratlam has dropped out altogether from 1962-63 season

(b) There has been some benefit in the shape of additional collection of opium and better overall return to